

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR No : 2203 of 2019 & IA No. 1307 OF 2019 & IA No. 1303 OF 2019 & IA
No. 1304 OF 2019**

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Ravi Shanker Kapoor **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Vasundhara Nagrath

Counsel for the Respondent(s) : Aparajita Upadhyay
Abiha Zadi for R-3

ORDER

Objections on IA and reply to main appeal shall be filed within six weeks.

List the matter on **28.11.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK